

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 01.08.2019 (THURSDAY)

COURT III

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 341 of 2018	Kozhikode Coconut Farmers Producer Company Ltd. Vs. Moolath Mannil Sreenivasan	K.S. Ravichandran Manjula Devi	Sreepriya Kalarikkal- CS

For Hearing (Part Heard)

2.	Comp. App. (AT) No. 376 of 2018	Chamundeswara Studio & Laboratory Pvt. Ltd. Vs. K. Rajaiah (Since Deceased – Represented by his LRs) With	Vivek Holla	Nikhil Nayyar
3.	Comp. App. (AT) No. 413 of 2018	K. Rajaiah (since dead), Represented by his L.Rs. Vs. Chamundeswara Studio & Laboratory Pvt. Ltd. & Ors.	Nikhil Nayyar	Vivek holla

For Hearing

4.	I.A No 2340 of 2019 in Comp. App. (AT) No. 65 of 2019	C.Valli Narayan Vs. C.Krishniah Chetty & Sons Pvt Ltd & Ors.	Aakanksha kaul	Mandeep Kalra Nitesh Shrivastava Nishant Shankar Isha Khurana (R1)(R10) Saneep Narain N. Batra Anjali (R2)-(R7)
5.	Comp. App. (AT) No.69 of 2019	Dinesh Dhabhai Vs. Dadhikar Hotels Pvt Ltd & Ors With	Sanjay Maheshwari	Krishna Kumar
6.	Comp. App. (AT) No.70 of 2019	Brij Bihari Kaushik Vs. Dadhikar Hotels Pvt Ltd & Ors. With	Rohit Bansal	Krishna Kumar
7.	Comp. App. (AT) No.71 of 2019	Sanjay Kumar Bhedi Vs. Dadhikar Hotels Pvt Ltd & Ors.	Kapil Gupta	Krishna Kumar

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By Order
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